

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-77-2020**

The chairman, School Managing Committee  
Cortalim and anr.

... Applicant.

Versus

The Director of Education,  
Directorate of Education

... Respondents

Shri A.D. Bhohe, Advocate for the applicant.

Shri V. Sardessai, Additional Government Advocate for the  
respondent No.1 – State.

Shri S.D. Lotlikar, Senior Advocate with Shri J. Karn, Advocate for  
the respondent no.2.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date :- 28th August, 2020**

**P.C.:**

Post the matter on 11<sup>th</sup> September,2020.

**DAMA SESHADRI NAIDU, J.**

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